

Appointment of Chief Information Commissioners

†2035. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

- (a) the number of States which have not appointed Chief Information Commissioner in their respective States;
- (b) the reasons for the appointment not being done at right time;
- (c) the reasons for the appointment of Chief Information Commissioner not being made as yet; and
- (d) by when this appointment would be made?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) to (d) This information is not centrally maintained.

Status of CBI cases

2036. SHRI PARIMAL NATHWANI: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases that have been booked by CBI during last three years, status-wise;
- (b) the nature of these cases with breakup, for the above period, State-wise and UT-wise;
- (c) the number of cases where the courts have disposed off and the cases where the accused have been convicted;
- (d) the cost involved in these cases; and
- (e) the number of cases in which charge sheet is not filed and which are yet to be disposed off?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) The following number of cases have been registered by CBI during the last three years *i.e.*, 2007, 2008 and 2009.

†Original notice of the question was received in Hindi.